

2456

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.985/2019**

In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh

WITH Original Application No.986/2019

In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur
Nagar, Uttar Pradesh With **Original Application No.528/2023**

In re: news report published in Dainik Jagran dated 14.08.2023
“highlights a growing concern regarding industrial pollution in the
Godhrauli village”

INDEX

| S. No. | Particulars | Page no. |
|--------|---|----------|
| 1. | Status Report On Behalf Of District Magistrate, Kanpur, Dehat, State Of Uttar Pradesh, Along With Affidavit. | 1-9 |
| 2. | A true copy of the minutes of the meeting dated 13.06.2024 and photographs of the visit are annexed here as ANNEXURE 1. | 10 -13 |
| 3. | A true copy of the health test reports dated 29.06.2024 & 07.07.2024 is annexed here as ANNEXURE 2. | 14 -33 |
| 4. | A true copy of the order dated 30.05.2024 is annexed here as ANNEXURE 3 | 35 - 44 |
| 6. | A letter dated 25.07.2024 (No. 738) is annexed as ANNEXURE 4. | 45 |

THROUGH

Priyanka...

**ADV. PRIYANKA SWAMI
STANDING COUNCIL, STATE OF U.P.
ON BEHALF OF D.M. KANPUR, DEHAT**

2457

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.985/2019**

In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh
WITH Original Application No.986/2019

In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur
Nagar, Uttar Pradesh With Original Application No.528/2023

In re: news report published in Dainik Jagran dated 14.08.2023
“highlights a growing concern regarding industrial pollution in the
Godhrauli village”

**STATUS REPORT ON BEHALF OF DISTRICT MAGISTRATE,
KANPUR, DEHAT, STATE OF -UTTAR PRADESH, ALONG WITH
AFFIDAVIT.**

1. That the Hon’ble National Green Tribunal by its order dated 13.05.2024, directed the state that in compliance with the order The Hon’ble National Green Tribunal, by its order dated 13.05.2024, directed the State to provide a detailed report regarding the contamination levels, particularly chromium contamination, in the affected areas.

“Learned Amicus Curiae has referred to the submission filed on 09.05.2024 and has pointed out that the entire history of the

contamination, especially chromium contamination in that area has been traced out. She has also referred to the chart on page no.

2292 indicating the level of chromium and mercury found in the blood of inhabitants of Rakhi Mandi and Rania, Kanpur. She has given an example of a female child aged about 13 years at sl. no. 34 in that table on page no. 2293 wherein the chromium contents were found to be 58.250 ng/ml and has submitted that such high chromium content has created health hazards. She has also submitted that this is only a small sample, if the health survey of all the residents of the area is conducted the results will be found to be shocking. She has pointed the survey result of 44 persons of Rakhi Mandi and 40 of Rania, Kanpur in respect of chromium and mercury in the blood and has submitted that this report is with the State Government, therefore, the State is now required to disclose as to what health facilities or aid have been extended to these affected persons.”

“In the next report, the State will give status of affected persons in Rania, Kanpur Dehat and Rakhi Mandi, Kanpur Nagar and the health facilities/aid extended to them. We make it clear that if District Magistrate, Kanpur Dehat or any other District Magistrate wishes to directly file the report before the Tribunal, then he will

personally appear before the Tribunal and appraise the Tribunal about the report. The next report will be filed by all the concerned

District Magistrates in the form of their own affidavit. Let the same be filed within a period of six weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.”

2. That it is respectfully submitted, that in compliance with the Hon'ble tribunal's direction, a joint committee was formed on 13.06.2024, where a committee of district-level officers consisting of Executive Officer Nagar Panchayat, Raniya, Kanpur, Dehat; District Panchayat Raj Officer, Kanpur, Dehat; Executive Engineer, UP Jal Nigam, Kanpur Dehat; Regional Officer Uttar Pradesh Pollution Control Board, Kanpur, Dehat; Deputy Commissioner, District Industry and Entrepreneurship Promotion Center, Kanpur, Dehat and Sub Collector, Akbarpur, Kanpur, Dehat was constituted by DM, Kanpur Dehat through letter no. 788/S/R-130/2024 dated 03.06.2024 and the directions were given to visit multiple sites. therefore on 21.06.2024 and 22.06.2024 Joint inspection team went for inspection which found no site dumped with chromium or other hazardous chemicals. A true copy of the minutes of the meeting dated 13.06.2024 and photographs of the visit are annexed here as **ANNEXURE 1**.

3. That it is pertinent to mention here that for the welfare of the people on 29.06.2024 a health camp was organized in village Khanchandrapur, Rania with a skilled medical team and on 07.07.2024 another special health camp considering the seriousness of the matter and direction of the serious concerns laid down in the directions of the Hon'ble tribunal was organized in village Khanchandrapur, Rania with a team comprising of MD medicine, MD OBG senior resident and skilled medical team nominated by the state medical collages Kanpur, Dehat conducted health checkup of 38 persons out of 40 listed persons living around village Khanchandrapur on 06.07.2024. The health test report of 38 persons has been provided by the letter dated 07.07.2024 from the medical officer in charge, primary health centre Sarwankheda, Kanpur District. A true copy of the health test reports dated 29.06.2024 & 07.07.2024 is annexed here as **ANNEXURE 2.**

4. That it is pertinent to mention here that letter No. 498/CRA--Miscellaneous/2024-25 dated 20th July 2024, states that the recovery certificates that were received for recovery the details of which are M/s Chandni Chemicals Pvt. Ltd., M/s Rukmani Chemicals Pvt. Ltd., M/s Amilia Textiles and Chemicals Pvt. Ltd., M/s Waris Chemicals Pvt. Ltd and M/s Hilger Chemicals Pvt. Ltd., have filed

writ petitions in the Hon'ble Supreme Court and Hon'ble High Court, Allahabad. In light of the orders passed by these esteemed courts, specifically the order of the Hon'ble Supreme Court dated 10.05.2024 and the stay order passed by the Hon'ble High Court, Allahabad on 30.05.2024, the recovery proceedings against the aforementioned entities have been stayed.

5. That it is respectfully submitted that the Sub-Divisional Magistrate, Akbarpur, has communicated the impossibility of proceeding with the recovery in the face of these judicial orders. Consequently, a request has been made to return the original recovery certificates. This is corroborated by the letters dated 29.06.2024 from the Tehsildar Akbarpur and Sub-Divisional Magistrate Akbarpur, and the order dated 30.05.2024 in Writ C Nos. 7389, 7385, 7390, 7393 of 2023. A true copy of the order dated 30.05.2024 is annexed here as **ANNEXURE 3**

6. That it is respectfully submitted that the Sub-District Magistrate Akbarpur sent a letter dated 25.07.2024 (No. 738), in which they stated that, according to a joint investigation report, it was found that there is no land registered in the village Khanchandrapur and no bank accounts in the debtor's M/s Cerulean Chemicals name, That

2462

Recovery is currently impossible as there are no properties or establishments in the firm's name in Tehsil Akbarpur, Kanpur Dehat. It is respectfully submitted that the recovery certificate has been attached for forwarding to the defaulter's original address in Kanpur Nagar for further action. A letter dated 25.07.2024 (No. 738) is annexed as **ANNEXURE 4,**

THROUGH

A handwritten signature in blue ink that reads "Priyanka Swami". The signature is written in a cursive style with a horizontal line underneath the name.

**ADV. PRIYANKA SWAMI
STANDING COUNCIL, STATE OF U.P.
ON BEHALF OF D.M. KANPUR, DEHAT**

2463



BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No.985/2019

In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh

WITH

Original Application No.986/2019

In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur

Nagar, Uttar Pradesh

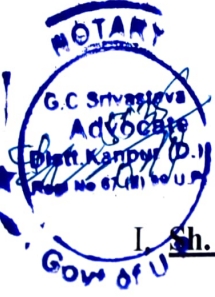
With

Original Application No.528/2023

In re: news report published in Dainik Jagran dated 14.08.2023

“highlights a growing concern regarding industrial pollution in the Godhrauli village”

AFFIDAVIT



I, Sh. ALOK SINGH aged about 54 years s/o Sh. LAL SAHEB SINGH is presently posted as DISTRICT MAGISTRATE, KANPUR DEHAT having an office at KANPUR DEHAT.

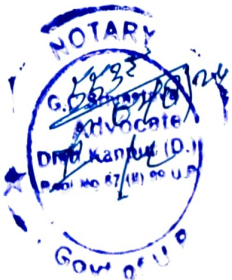
1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.

b

DEPONENT

VERIFICATION

Verified on solemn affirmation at New Delhi on this _____ day of **AUG** 2024, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom



b

DEPONENT

Sworn before me on this Day As...

By Sri... of this Affidavit has been Heard Over Explained Who is Duly Identified

[Handwritten signature]
04/08/2024

[Handwritten signature]
G. D. Sivas
Advocate
Govt. Notary
Kanpur (U.P.)
02/08/2024

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा 2465 OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh with OA no. 528/2023 In Re: news report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godharauli village" के अन्तर्गत पारित आदेश दिनांक 04.03.2024 एवं दिनांक 13.05.2024 के अनुपालन में जिलाधिकारी महोदय, कानपुर देहात द्वारा गठित समिति की आख्या:-

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh with OA no. 528/2023 In Re: news report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godharauli village" के अन्तर्गत पारित आदेश दिनांक 04.03.2024 के सम्बन्धित अंश निम्नवत् हैं:-

".....10. Learned Amicus has submitted that the survey should be conducted by the District Magistrate, Kanpur Nagar, Kanpur Dehat and Fatehpur to find out the other areas where all kinds of hazardous waste have been dumped and which are creating health hazard and contaminating the ground water. We are of the view that this exercise should be carried out by concerned three District Magistrates and the report should be submitted before the Tribunal at least one week before the next date of hearing."

अग्रेतर मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 13.05.2024 को निम्न आदेश पारित किये गये हैं:-

".....3. One report along with covering letter of the District Magistrate, Kanpur Dehat dated 02.05.2024 has been filed but the report filed along with covering letter is not by the District Magistrate but by a Committee of Regional Officer, UPPCB, Kanpur Dehat and Deputy Commissioner, District Industries and Entrepreneurship Promotion Centre, Kanpur Dehat. As per the direction of the Tribunal, the report was required to be filed by the District Magistrate.."

".....4. Learned Amicus Curiae appearing in the matter has also expressed surprise on such a report which states that during inspection no contaminated dump was found which could cause any groundwater contamination or create health hazard. In view of the material which is available on record, we find it difficult to accept such a report.."

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में पारित आदेश दिनांक 04.03.2024 एवं दिनांक 13.05.2024 के अनुपालन में जनपद-कानपुर देहात में ऐसे अन्य स्थल जहां हैजार्डस वेस्ट डम्प है एवं जिससे स्वास्थ्य पर हानिकारक प्रभाव एवं भू-गर्भीय जल प्रदूषित होने की सम्भावना है, को चिन्हित किये जाने हेतु जिलाधिकारी महोदय, कानपुर देहात द्वारा पत्रांक-788 / सा० / आर-130 / 2024, दिनांक 13.06.2024 के माध्यम से जिलास्तरीय अधिकारियों की समिति गठित की गयी एवं निर्देशित किया गया कि ऐसे स्थल जहां हैजार्डस वेस्ट डम्प है एवं जिससे स्वास्थ्य पर हानिकारक प्रभाव एवं भू-गर्भीय जल प्रदूषित हो रहा है, कि गहनता से जांच कर आख्या 15 दिन में प्रेषित करें।

उक्त आदेश के अनुक्रम में समिति द्वारा दिनांक 21.06.2024 एवं दिनांक 22.06.2024 को निम्न सम्भावित क्षेत्रों का भ्रमण किया गया:-

1. औद्योगिक अस्थान, साइट-1, रनियां, कानपुर देहात।
2. औद्योगिक अस्थान, साइट-2, रनियां, कानपुर देहात।
3. यू०पी०एस०आई०डी०ए०, इण्डस्ट्रियल एरिया, जैनपुर, अकबरपुर, कानपुर देहात।

- 2466
- यू0पी0एस0आई0डी0ए0, इण्डस्ट्रियल एरिा सेन्टर, जैनपुर, अकबरपुर, कानपुर देहात।
 - प्रधानमंत्री ग्राम सड़क योजना (पी0एम0जी0एस0वाई0) रोड पर स्थित ग्राम-घरहमपुर, बिलुवाहार, शिवनाथपुरवा, मटियामऊ, कानपुर देहात।
 - कानपुर देहात में स्थापित/संचालित हैजार्डस वेस्ट का उपचार करने वाली 02 टी0एस0डी0एफ0 इकाईयों के आस-पास एवं ग्राम-गज का पुरवा क्षेत्र।



Figure 1 औद्योगिक अस्थान, साइट-1, रनियां, में लो-लाईग एरिया में भण्डारित ऐश

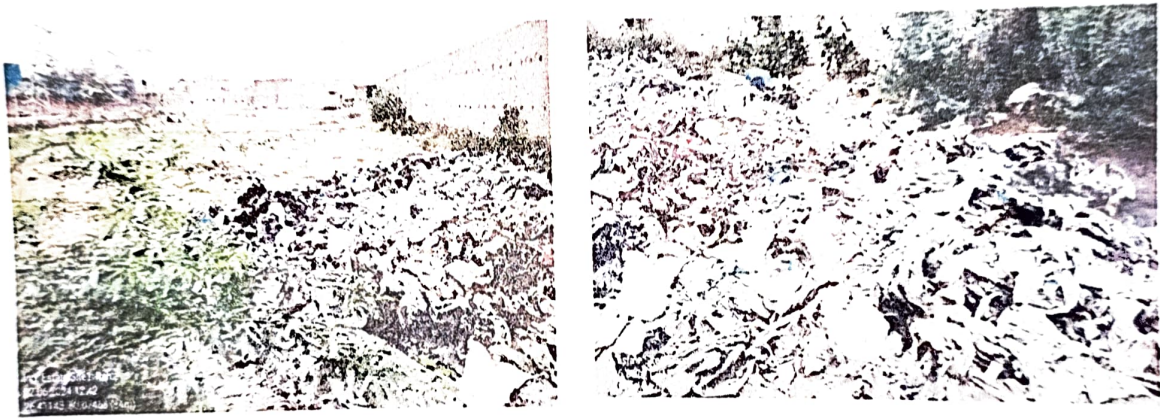


Figure 2 औद्योगिक आस्थान साइट-1, रनियां में खाली प्लाट में भण्डारित प्लास्टिक अपशिष्ट

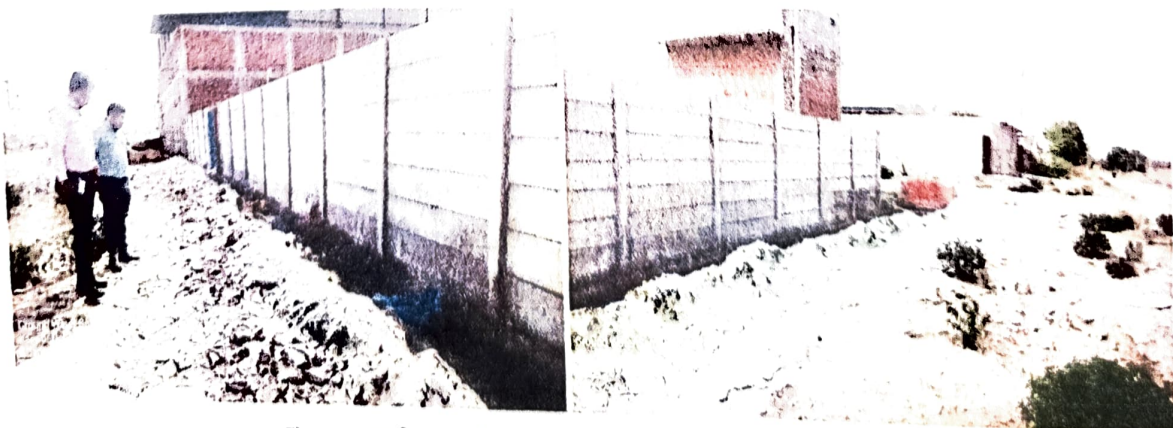


Figure -3 यू0पी0एस0आई0डी0ए0 ग्रोथ सेन्टर, जैनपुर में सर्वेक्षण के सम्बन्ध में

.....3...

W10

AA



Figure 4 प्रधानमंत्री ग्राम सड़क योजना पर स्थित ग्राम-शिवनाथ पुरवा में सड़क के किनारे लो-लाइंग एरिया में भण्डारित हस्क ऐश



Figure 5 ग्राम-खानचंदपुर रनियां सड़क के किनारे लो-लाइंग एरिया में भण्डारित हस्क ऐश



Figure-6 टी0एस0डी0एफ0 के निकट स्थित ग्राम गज का पुरवा में सर्वेक्षण के सम्बन्ध में

सर्वेक्षण के तथ्य:-


1. औद्योगिक अस्थान, साइट-1, रनियां, कानपुर देहात में खाली प्लाट में भण्डारित प्लास्टिक अपशिष्ट को हटाने हेतु प्लास्टिक की इकाईयों को नोटिस प्रेषित किया गया।
2. औद्योगिक अस्थान, रनियां, कानपुर देहात एवं कोमियम डम्प साइट से गुजरने वाले प्रधानमंत्री सड़क योजना रोड के किनारे भण्डारित हस्क ऐश के सम्बन्ध में राइस हस्क को ईंधन के रूप में प्रयोग करने वाली इकाईयों को नोटिस जारी किया गया है कि किसी भी परिस्थिति में जनित हस्क ऐश को रोड के किनारे डालने के लिये ठेकेदारों को न दिया जाये एवं शपथ पत्र लेकर ही बाउण्ड्रीवॉल युक्त लो-लाइंग क्षेत्र में डालने के लिये दिया जाये।


AM


AM


3. टी0एस0डी0एफ0 इकाईयों के पास स्थित ग्राम-गज का पुरवा एवं कोमियम डम्प साइट खानचंदपुर के निकट स्थित प्रधानमंत्री ग्राम सड़क योजना पर स्थित ग्रामवासियों से वार्ता की गयी, जिनमें उनके द्वारा राख के डालने से वायु प्रदूषण के सम्बन्ध में शिकायत की गयी एवं किसी भी प्रकार के अन्य परिसंकटमय अपशिष्ट के भण्डारित होने के बारे में नहीं बताया गया।
4. निरीक्षण के दौरान विभिन्न स्थानों से भूगर्भीय जल के नमूने एकत्र कर विश्लेषण हेतु केन्द्रीय प्रयोगशाला, लखनऊ में जमा कराये गये।


आख्या मा0 राष्ट्रीय हरित अधिकरण के समक्ष प्रस्तुत किये जाने हेतु सादर प्रस्तुत।

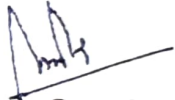

अधिशायी अधिकारी
नगर पंचायत, रनियां
कानपुर देहात


जिला पंचायत राज
अधिकारी
कानपुर देहात


अधिशायी अभियंता,
उ0प्र0 जल निगम,
कानपुर देहात


क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
कानपुर देहात


उपायुक्त
जिला उद्योग एवं उद्यमिता प्रोत्साहन केन्द्र
कानपुर देहात


उपजिलाधिकारी
अकबरपुर
कानपुर देहात

प्रेषक,

मुख्य चिकित्सा अधिकारी,
कानपुर देहात।

सेवा में,

जिलाधिकारी,
कानपुर देहात।

पत्रांक—का०दे० / मु०चि०अ० / खांनचन्द्रपुर / स्वास्थ्यपरी० / रिपो० / 2024/2906 दिनांक—29.06.2024

विषय—ग्राम खांनचन्द्रपुर, रनियां कानपुर देहात में आयोजित विशेष स्वास्थ्य शिविर की रिपोर्ट के संबंध में।

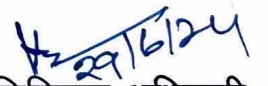
महोदय,


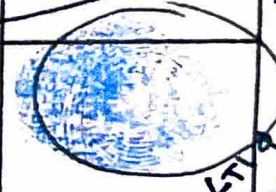


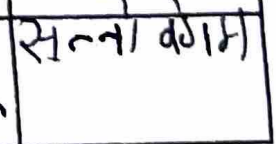
उपर्युक्त विषयक आपके पत्र संख्या—736सा० / R-130 / 2024 दिनांक 31.05.2024 के साथ मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा OA No. 985/2019 In Re: Water Pollution by Tranneries at jajmau, Kanpur Uttar Pradesh WITH OA No. 986/2019 In Re: Water Pollution by Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh में पारित आदेश के अनुपालन में ग्राम खांनचन्द्रपुर के आस-पास रहने वाले 40 व्यक्तियों के ब्लड सैम्पल रिपोर्ट की सूची सुश्री सिमरन सहगल, अधिवक्ता (एन०जी०टी० नई दिल्ली) द्वारा दिनांक 28.06.2024 को उपलब्ध करायी गयी है। जिसके उपरान्त तत्काल एक कुशल चिकित्सकीय दल का गठन करते हुये टीम द्वारा ग्राम खांनचन्द्रपुर के आस-पास रहने वाले 40 व्यक्तियों का स्वास्थ्य परीक्षण आज दिनांक 29.06.2024 को कराया गया है।

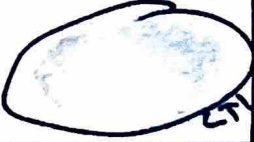
उक्त स्वास्थ्य परीक्षण रिपोर्ट मय फोटोग्राफ्स के इस पत्र के साथ संलग्न करते हुये सादर प्रेषित है।

संलग्नक—यथोपरि।

भवदीय,



मुख्य चिकित्सा अधिकारी
कानपुर देहात .

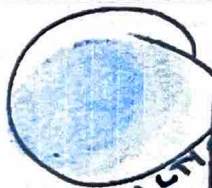
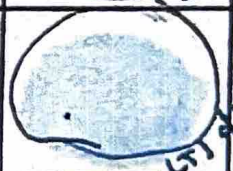
| क्रम संख्या | नाम | उम्र/लिंग | पिता/पति का नाम | कॉमिथम/मरकरी से सम्बन्धित समस्या | अन्य स्वास्थ्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भन विवरण | कोई स्वास्थ्य समस्या न होने पर मरीज का हस्ताक्षर/अंगूठा |
|-------------|---------------------------------|----------------------------|-----------------|---------------------------------------|--------------------------------|--|---|--|
| 1 | श्री मंगली प्रसाद 8808690151 | 64yrs पुरुष | श्री राजाराम | nil | nil | nil | nil |  श्री मंगली प्रसाद |
| 2 | 7518990452 शाह जाहान | 46yrs महिला | श्री छोटे | nil | nil | nil | nil |  LTD Shah Jahan |
| 3 | नन्ही 9198822890 | 49yrs महिला | श्री सुरेश | nil | TOOTHACHE | T. DICOFENAC Sodium (100) 1BD T. Seratoprene (100) 1BD x 5 days | nil. | नाडी |
| 4 | 9651255609 रामश्री | 69yrs महिला (Cadmia) | श्री बैजनाथ | COPD (Airway blockage) | OSTEOARTH & ITS BLKnee | Salbutamol Inhaler. T. Salbutamol (2) 1BD T. Citrizen (10) 1HS | Ref to Chest Physician xray chest PA DICOSEL. |  श्री रामश्री |
| 5 | श्री बाबूराम | पुरुष | श्री मक्कू | nil | nil | nil | nil |  श्री बाबूराम |
| 8 | 8400638265 सन्नो | 39yrs महिला | श्री इरशाद | FUC Seizure disorder & Epilepsy | - | T. Phenobarbitone (100) 1BD T. Carbamazepine (200) 1BD | Ref to Neuro Physician |  श्री सन्नो |

| | | | | | | | | |
|----|---------------------------|-------------------|---------------------|--|---------------------|---|--|---|
| 7 | 92949191 जरीना | 40 महिला 45 | श्री लल्लन | NIL | 2471 HTN CNSD | T. Amlodipine CSD 100 | - | जरीना |
| 8 | 04006282 श्री भूरा अली | 587n पुरुष | श्री रजनी रमजानी | NIL | NIL | NIL | NIL | - मरुती |
| 9 | 854290225 30/ रेशमा | महिला | श्री रहीश | NIL | Gastroitis | T. Ranitidine CSD 150 | - |  |
| 10 | 9170242829 शिवानी | 184n महिला | श्री संजय | NIL | NIL | NIL | NIL | Shivani |
| 11 | नीतू 9651255609 | 39n महिला | श्री राजेश | NIL | NIL | NIL | NIL | Rajesh Pal |
| 12 | 8960532851 दिव्यांशी | 164n महिला | श्री कौशल | Chromomtergard Hematological effect Anemia? Iron deficiency | - | T. Iron 100 T. B complex 100 x150 Talbendazole 500 | Ref to Dh masi Physician + Investigation. | Divyanshi |
| 13 | 8858919428 श्री सोनू | 304n पुरुष | श्री संतोष | NIL | NIL | NIL | NIL | Sonu |
| 14 | श्री अजीत | पुरुष | श्री जगदीश | Branchial Asthma | MR. Ajeet is | Levosalbuta not traceable | | |
| 15 | 93355060 श्री अरुण | 324n पुरुष | श्री नरेश | Branchial Asthma | - | Levosulbuta malmtraller | Ref to Dhmasi chest specialist x-ray chest 10 CSC | Arunkumar |

| | | | | | | | | |
|----|----------------|-------------------|------------------|--|--------------------------|--|-----|------------------------------------|
| 16 | श्री मयंक | 1605 पुरुष (2000) | श्री ब्रजेश | NIL | NIL | NIL | NIL | 8923420255 MAYANK हनुमान पाल |
| 17 | श्री राम गोपाल | 8240 पुरुष | श्री मुरारी लाल | NIL | NIL | NIL | NIL | श्री देवी |
| 18 | श्री अजय | पुरुष | श्री देवी प्रसाद | त्रिपतिजी विदेश मिपिछले तीनसाले से नौकरी कर रहे हैं | श्री वी स्वस्थ ए) | | | 5754605094 |
| 19 | श्री देवी | 4513 महिला | श्री पप्पू | NIL | LBP CLOWERS (Pain) | DICLOFENAC -T.Cholecalciferol oncelatok -T.Calcium Carbonate (500) | NIL | श्री देवी |
| 20 | ममता | 320 महिला | श्री नरेश | NIL | NIL | NIL | NIL | ममता देवी |
| 21 | विद्या | 451 महिला | श्री राम किशन | NIL | NIL | NIL | NIL | विद्या देवी |
| 22 | मिथलेश | 374 महिला | श्री विजय पाल | NIL | LBP CLOWERS (Pain) | DICLOFENAC -T.Cholecalciferol T.Calcium Carbonate (500) | NIL | मिथलेश |

2473

| | | | | | | | | |
|----|--|--------------------------|---------------|-----|-----|-----|-----|---|
| 23 | रामा देवी 6388531768 | 36yrs महिला | श्री मथुरा | NIL | NIL | NIL | NIL | रामा देवी |
| 24 | 10042893 श्री राजू | 50yrs पुरुष | श्री शिवराम | NIL | NIL | NIL | NIL | राजेश्वर |
| 25 | 20805735 मदाई मदाई | 54yrs महिला | श्री सिपाही | NIL | NIL | NIL | NIL |  |
| 26 | 96530455 सीमा | 31yrs महिला | श्री रवि | NIL | NIL | NIL | NIL | सीमा |
| 27 | श्री विनय | पुरुष | श्री अवधेश | | | | | |
| 28 | 9198822870 श्री प्रान्जुल 9792413791 | श्रीका पुरुष 20yrs | श्री जसवन्त | NIL | NIL | NIL | NIL | प्रान्जुल पाल 9792913791 |
| 29 | श्री अरुण 91988228 | 33yrs पुरुष 90 | श्री सुरेश | NIL | NIL | NIL | NIL | अरुण कुमाल 9198022890 |
| 30 | 9641431029 श्री मनोज | 27yrs पुरुष | श्री रज्जेलाल | NIL | NIL | NIL | NIL | रज्जेलाल |

| | | | | | | | | |
|----|---------------------------------|-----------------|-----------------------|---------|----------------|---|-------------------|--|
| 31 | सुनीता देवी 91702420 | 45 yrs महिला | श्री संजय | nr 2474 | NIL | NIL | NIL | सुनीता |
| 32 | श्री सुधांशु 6388531768 | 17 yrs पुरुष | श्री मथुरा प्रसाद | NIL | NIL | NIL | NIL | सुधांशु पाल |
| 33 | उर्मिला देवी 7267819708 | 50 yrs महिला | श्री सुरेन्द्र पाल | NIL | OA B/L Knee | DICLO GEL FORIA T. Calcium Carbonate (500) 180 T. Ramifidine (50) 180, | NIL | उर्मिला |
| 34 | बुधाना 6388531768 | 53 yrs महिला | श्री शिवराज पाल | NIL | OA B/L Knee | DICLO GEL C. Indomethacin (25) 175 T. Calcium Carbonate (500) 180 | NIL |  उर्मिला बुधाना |
| 35 | उमा देवी 8953522366 | 50 yrs महिला | श्री रजैलाल | NIL | CALF PAIN | Cholecalciferol T. Calcium Carbonate (500) 180 DICLO GEL FORIA | NIL |  उमा देवी |
| 36 | श्री साहिल पाल 7267819708 | 24 yrs पुरुष | श्री सुरेन्द्र पाल | NIL | NIL | NIL | NIL | साहिल पाल |
| 37 | रीता देवी 9794605091 | 38 yrs महिला | श्री अजय पाल | NIL | NIL | NIL | NIL | रीता देवी |
| 38 | सुलेखा यादव 842937400 | 40 yrs महिला | श्री ब्रजेश यादव | NIL | FUC T. DM | T. metformine (500) 102 | DH masi HDAIC. | सुलेखा |

2475

| | | | | | | | | |
|----|-----------------------------|------------|------------|------------------|------------------|------------------|------------------|-----------------------------|
| 39 | श्री प्रशान्त 7518970976 | पुरुष M | श्री संतोष | nil | nil | nil | nil | Prashant Pal 7518970976 |
| 40 | श्री अमित | पुरुष | श्री अशोक | मेरी माई एक सहाल | मेरी माई एक सहाल | मेरी माई एक सहाल | मेरी माई एक सहाल | Deepak 7518131699 माई |

Lankarman
 St. Prakash
 Prakash Parvej - (LT DOT'S) *Prakash*
 सुलखा देवी *Sankarshankar*
 Neetu Pal (Asha sanghi)
 ममता देवी साशा



प्रेषक,

मुख्य चिकित्सा अधिकारी,
कानपुर देहात।

सेवा में,

जिलाधिकारी,
कानपुर देहात।

पत्रांक—का०दे०/मु०चि०अ०/खानचन्द्रपुर/स्वास्थ्यपरी०/रिपो०/2024/3049 दिनांक—08.07.2024

विषय—ग्राम खानचन्द्रपुर, रनियां कानपुर देहात में आयोजित विशेष स्वास्थ्य शिविर की रिपोर्ट के संबंध में।

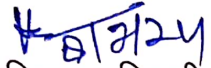
महोदय,

उपर्युक्त विषयक आपके पत्र संख्या—736सा०/R-130/2024 दिनांक 31.05.2024 के साथ मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा OA No. 985/2019 In Re: Water Pollution by Tranneries at jajmau, Kanpur Uttar Pradesh WITH OA No. 986/2019 In Re: Water Pollution by Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh में पारित आदेश के अनुपालन में स्वशासी राज्य चिकित्सा महाविद्यालय, कानपुर देहात द्वारा नामित एम.डी. मेडिसिन, एम.डी. OBG वरिष्ठ रेजिडेंट व कुशल चिकित्सकीय दल(सूची संलग्न) का गठन करते हुये टीम द्वारा ग्राम खानचन्द्रपुर के आस-पास रहने वाले सूचीबद्ध 40 व्यक्तियों में से 38 व्यक्तियों का स्वास्थ्य परीक्षण दिनांक 06.07.2024 को किया गया, सूची में शामिल 02 व्यक्तियों की पहचान अभी तक नहीं हो पाई है। प्रमारी चिकित्सा अधिकारी, प्राथमिक स्वास्थ्य केंद्र सरवनखेड़ा, कानपुर देहात के पत्र दिनांक 07.07.2024 द्वारा 38 व्यक्तियों के स्वास्थ्य परीक्षण विवरण रिपोर्ट उपलब्ध कराई गई है।

उक्त स्वास्थ्य परीक्षण रिपोर्ट इस पत्र के साथ संलग्न करते हुये सादर प्रेषित है।

संलग्नक—यथोपरि।(कुल वर्क—12)।

भवदीय,


मुख्य चिकित्सा अधिकारी
कानपुर देहात

2478

(K)

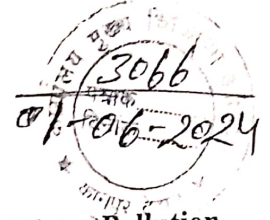
कार्यालय जिलाधिकारी, कानपुर देहात

पत्राक- 736/का०/ए-130/2024

दिनांक: 31/05/2024

सेवा में,

मुख्य चिकित्साधिकारी,
कानपुर देहात।



विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 13.05.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अन्तर्गत पारित आदेश दिनांक 13.05.2024 के सम्बन्धित अंश निम्नवत् हैं:-

“.....7. Learned Amicus Curiae has referred to the submission filed on 09.05.2024 and has pointed out that the entire history of the contamination, especially chromium contamination in that area has been traced out. She has also referred to the chart on page no. 2292 indicating the level of chromium and mercury found in the blood of inhabitants of Rakhi Mandi and Rania, Kanpur. She has given an example of a female child aged about 13 years at sl. no. 34 in that table on page no. 2293 wherein the chromium contents were found to be 58.250 ng/ml and has submitted that such high chromium content has created health hazards. She has also submitted that this is only a small sample, if the health survey of all the residents of the area is conducted the results will be found to be shocking. She has pointed the survey result of 44 persons of Rakhi Mandi and 40 of Rania, Kanpur in respect of chromium and mercury in the blood and has submitted that this report is with the State Government, therefore, the State is now required to disclose as to what health facilities or aid have been extended to these affected persons.”

“.....8. In the next report, the State will give status of affected persons in Rania, Kanpur Dehat and Rakhi Mandi, Kanpur Nagar and the health facilities/aid extended to them.....”

उपरोक्त आदेश के अनुक्रम में आपको निर्देशित किया जाता है कि संदर्भित बिन्दुओं पर की गयी कार्यवाही का विवरण प्रेषित करें।

संलग्नक:- यथोपरि।

Steno

11/6/24

6
31/5/24
(आलोक सिंह)
जिलाधिकारी
कानपुर देहात

प्रतिलिपि:- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर देहात को सूचनार्थ प्रेषित।

/
जिलाधिकारी
कानपुर देहात

प्रियक

प्रभारी चिकित्सा अधिकारी

प्राथमिक स्वास्थ्य केंद्र सरवनखेड़ा कानपुर देहात

सेवा में

मुख्य चिकित्सा अधिकारी कानपुर देहात

पत्रांक -पी.एच सी / सरवनखेड़ा /खानचंद्रपुर / स्वास्थ्य परीक्षण टीम /2024-207

दिनांक -04/07/2024

विषय :- खानचंद्रपुर रनिया, सरवनखेड़ा कानपुर देहात में स्वास्थ्य परीक्षण हेतु टीम गठन के संबंध में।

महोदय

आपके कार्यालय द्वारा उपलब्ध कराए गए चिकित्सकों एवं अधोहस्ताक्षरी के अंतर्गत तैनात चिकित्सा अधिकारी एवं अन्य पैरामेडिकल स्टाफ को सम्मिलित करते हुए खानचंद्रपुर रनिया सरवनखेड़ा में दिनांक-06/07/2024 को प्रातः 8.30 पर स्वास्थ्य परीक्षण हेतु (सूचीबद्ध 40 व्यक्तियों हेतु) चिकित्सा टीम गठित की जाती है

| क्रम संख्या | अधिकारी कर्मचारी का नाम | पद | तैनाती स्थल | मोबाइल नंबर |
|-------------|----------------------------|--|---|-------------|
| 1 | डॉ प्रतीक सक्सेना | एम. डी. मेडिसिन (समन्वयक) | स्वशासी राज्य चिकित्सा महाविद्यालय कानपुर देहात | 8860170870 |
| 2 | डॉ. आयुषी | एम. डी मेडिसिन (सदस्य) | स्वशासी राज्य चिकित्सा महाविद्यालय कानपुर देहात | 8200810894 |
| 3 | डॉ विजय लक्ष्मी | एम. डी, OBG बरिष्ठ रेजिडेंट (सदस्य) | स्वशासी राज्य चिकित्सा महाविद्यालय कानपुर देहात | 7748979255 |
| 4 | डॉ विशाल भरीन | प्रभारी चिकित्सा अधिकारी | प्राथमिक स्वास्थ्य केंद्र रनिया सरवनखेड़ा कानपुर देहात | 9839960082 |
| 5 | श्रीमती संगीता अग्निहोत्री | फार्मासिस्ट | प्राथमिक स्वास्थ्य केंद्र रनिया सरवन खेड़ा कानपुर देहात | 8787070411 |
| 6 | श्री अमरकांत | प्रयोगशाला सहायक | प्राथमिक स्वास्थ्य केंद्र गुजराई,सरवनखेड़ा कानपुर देहात | 9335096104 |
| 7 | श्री राम रतन सिंह | हार्ड बॉय | प्राथमिक स्वास्थ्य केंद्र | |

| | | | | |
|---|--------------|------------|--|--|
| | | | सरवनखेड़ा का. देहात | |
| 8 | श्रीमती नीतू | आशा संगिनी | प्राथमिक स्वास्थ्य केंद्र सरवनखेड़ा कानपुर देहात | |
| | | | | |



डॉ० राकेश यादव
प्रभारी चिकित्सा अधिकारी
प्राथमिक स्वास्थ्य केंद्र, सरवनखेड़ा कानपुर देहात

प्रतिलिपि -

1. प्रधानाचार्य स्वशासी राज्य चिकित्सा महाविद्यालय, कानपुर देहात
2. अपर मुख्य चिकित्सा अधिकारी / नोडल अधिकारी सरवनखेड़ा कानपुर देहात
3. श्री हर्ष मोहन सचान, स्वास्थ्य शिक्षा अधिकारी ब्लॉक सरवन खेड़ा कानपुर देहात को उपरोक्त स्वास्थ्य टीम हेतु स्वास्थ्य परीक्षण स्थल, एवं अन्य लॉजिस्टिक उपलब्ध कराने हेतु!
4. श्री आलोक सिंह परिहार बीपीएम सरवनखेड़ा संबंधित ग्राम की महिला स्वास्थ्य कार्यकर्ती / सामुदायिक स्वास्थ्य अधिकारी से समन्वय में स्थापित कर स्वास्थ्य परीक्षण टीम को आवश्यक सहायता उपलब्ध कराने हेतु!
5. श्री चंद्रभान राजभर बी.सी.पी.एम सरवनखेड़ा आशाओं से सूची में शामिल ग्रामीणों को स्वास्थ्य परीक्षण स्थल पर लाना सुनिश्चित कराये!
6. डम्प्यूनाइजेशन ऑफिसर श्री संकल्प गौतम एवं श्री युनुस परवेज़ प्रभारी चिकित्सा अधिकारी रनिया के निर्देशन अनुसार स्वास्थ्य प्रशिक्षण में सहायता करना सुनिश्चित करें!

प्रेषक - प्रभारी चिकित्सा अधिकारी
प्राथमिक स्वास्थ्य केंद्र सरवनखेड़ा कानपुर देहात

सेवा में
मुख्य चिकित्सा अधिकारी, कानपुर देहात

पत्रांक - पी. एच. सी / सरवनखेड़ा / खानचंद्रपुर / स्वा. परि / 2024-216

विषय- खानचंद्रपुर, रानियों ब्लॉक - सरवन खेड़ा कानपुर देहात में 40 (सूची के अनुसार) व्यक्तियों के स्वास्थ्य परीक्षण के संबंध में

महोदय

सादर अवगत कराना है कि आपके कार्यालय से प्राप्त स्वशासी राज्य चिकित्सा महाविद्यालय कानपुर देहात के चिकित्सकों के पैनल एवं अधो हस्ताक्षरी के अंतर्गत तैनात चिकित्साक / पैरामेडिकल स्टाफ द्वारा दिनांक 6 जुलाई 2024 को खान चंद्रपुर रानिया में पूर्व निर्धारित सूची के 38 व्यक्तियों का स्वास्थ्य परीक्षण किया गया, सूची में शामिल 2 व्यक्तियों की पहचान अभी तक नहीं हो पायी है, उनको खोजने का प्रयास किया जा रहा है! खानचंद्रपुर रानियों ब्लॉक सरवनखेड़ा कानपुर देहात के 38 व्यक्तियों के स्वास्थ्य परीक्षण विवरण पत्र के साथ संलग्न है!

आपसे सादर अनुरोध है कि उपरोक्त सूचना प्राप्त करने का कष्ट करें!

दि- 07/07/2024

डॉ० राकेश यादव

प्रभारी चिकित्सा अधिकारी





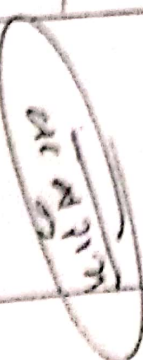
प्राथमिक स्वास्थ्य केंद्र सरवन खेड़ा कानपुर देहात

प्रतिलिपि :-
उजाना चार्ज

1. स्वशासी चिकित्सा महाविद्यालय कानपुर देहात को चिकित्सी टीम द्वारा संलग्न सूची के अनुसार एडवाइस की गयी जांचों के करवाने हेतु।
2. अपर मुख्य चिकित्सा अधिकारी/ नोडल अधिकारी ब्लॉक सरवन खेड़ा कानपुर देहात संलग्नक -

संलग्नक - (3) पेज

2/

| स्वास्थ्य परीक्षण रिपोर्ट खानचन्द्रपुर | | | | | | | दिनांक 05/07/2024 | |
|--|---------------------------------|-----------------|-------------------|------------------------------------|--------------------------------|----------------------------------|---|--|
| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कॉमिशन / मरकशी से सम्बन्धित समस्या | अन्य स्वास्थ्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भित विवरण | मरीज का हस्ताक्षर / अंगूठा |
| 1 | श्री मंगली प्रसाद R808690151 | 64yrs. पुरुष | श्री राजाराम | NIL | NIL | NIL | Blood Mercury level |  |
| 2 | शाह जाहान 7 SIBH10452 | 46yrs महिला | श्री छोटे | NIL | NIL | NIL | Blood mercury level |  |
| 3 | नन्ही 4198822810 | 40yrs. महिला | श्री सुरेश | NIL | NIL | 1/2 Amlol NTB-1cm | Blood mercury level |  |
| 4 | रामश्री 96S1255609 | 64yrs. महिला | श्री वैजनाथ | NIL | Diphtheria | 1/2 L2 1/2 Budaure 5 Amlol | HRT Chat CGC 54115107 ECG Blood chromatin level |  |
| 5 | श्री वावुराम 9335566033 | 69yrs. पुरुष | श्री मयंक | NIL | NIL | NIL | Blood Phosphorus level |  |

| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कोभिषयम / मरकपी से सम्बन्धित समस्या | अन्य स्वास्थ्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भन विवरण | भरील का हस्ताक्षर / अंगुठा |
|-------------|---------------|-------------|-------------------|-------------------------------------|--------------------------------|---|---|----------------------------|
| 6 | सन्नो | 39yrs महिला | श्री इरशाद | ? seizure disorder | - | Antiepileptic On Av | NEET Head CBC ECG ECG-H12007 S creatinin H2000 Mercury level | सन्तो |
| 7 | जरीना | 43yrs महिला | श्री ललन | NIL | Hypertension | Antihypertensive - Anticoagulant | Blood Mercury level | - जरीना |
| 8 | श्री भूरा अली | 38yrs पुरुष | श्री रजनी | NIL | NIL | NIL | CBC LEP Blood Mercury level | श्री भूरा अली |
| 9 | रेशमा | 38yrs महिला | श्री रक्षिषा | NIL | NIL | H ₂ Active Sub antibiotic | CBC Serum Blood mercury level | श्री रक्षिषा |
| 10 | शिवानी | 18yrs महिला | श्री संजय | NIL | NIL | NIL | Blood Mercury level | श्री संजय |

| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कॉमिनिम / मरकरी से सम्बन्धित समस्या | अन्य स्वास्थ्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भन विवरण | मरीज का हस्ताक्षर / अंगुठा |
|-------------|-----------|------------------|-------------------|-------------------------------------|--------------------------------|----------------------|--|----------------------------|
| 11 | नीतू | 39 yrs. महिला | श्री राजेश | NIL | NIL | NIL | Blood sugar & Cholesterol level | Not signed |
| 12 | दिव्यांशी | 16 yrs. महिला | श्री कौशल | 1 member | Generalized weakness | Iron & folic acid | CBC, ESR, BUN, Creatinine level | दिव्यांशी |
| 13 | श्री सोनू | 30 yrs. पुरुष | श्री संतोष | NIL | NIL | NIL | Blood sugar & Creatinine level. | Not signed |
| 14 | श्री अरुण | 3 yrs. पुरुष | श्री नरेश | NIL | NIL | NIL | Blood sugar & Creatinine level | Not signed |
| 15 | श्री अजीत | पुरुष | श्री जगदीश | Mr. Ajit | is not traceable | | | |

| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कॉमिथम / मरकरी से सम्बन्धित समस्या | अन्य स्वास्थ्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भन विवरण | मरीज का हस्ताक्षर / अंगूठा |
|-------------|-------------------------------|-----------------|-------------------|------------------------------------|-----------------------------------|-----------------------------------|--|-------------------------------|
| 16 | श्री मयंक 8493420255 | 16yrs. पुरुष | श्री ब्रजेश | NIL | NIL | NIL | Blood Chemistry level | Moyank |
| 17 | श्री राम गोपाल 90266 69254 | 8yrs. पुरुष | श्री मुरारी लाल | NIL | Skin rashes | Pain | Good morning level | 11/21/19 |
| 18 | श्री अजय | पुरुष | श्री देवी प्रसाद | शेड परि विरुद्धी में और शीत जल से | शेड परि विरुद्धी में और शीत जल से | शेड परि विरुद्धी में और शीत जल से | | श्री देवी - 97 99 60 50 54 |
| 19 | श्री देवी 9118356282 | 45yrs. महिला | श्री पयू | NIL | NIL | NIL | Blood Chemistry level | श्री देवी |
| 20 | ममता 911816176 | 32yrs. महिला | श्री नरेश | NIL | NIL | NIL | Blood Chemistry & Urinary level | ममता देवी |

| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कौमिलियम / भरतकरी से सम्बन्धित सम्स्या | अन्य स्वास्थ्य सम्स्या का विवरण | दिया गया उपचार विवरण | उपदर्शित चिकित्सा हेतु संदर्भन विवरण | भरीज का हस्ताक्षर / अंगूठा |
|-------------|-----------|-----------------|-------------------|--|---------------------------------|---|---|----------------------------|
| 21 | विद्या | 45yrs. महिला | श्री राम किशन | NIL | NIL | NIL | Blood Oxide level | विद्या देवी |
| 22 | शिवलेश | 37yrs. महिला | श्री विजय पाल | NIL | Bulbar | Fb Disrupt Disrupt Hb colium Hb vit+02 | Blood Nervous level | शिवलेश |
| 23 | रामा देवी | 36yrs. महिला | श्री मधुरा | NIL | NIL | NIL | Blood Oximation Oxymetry level | - |
| 24 | श्री राज | 50y पुरुष | श्री शिवराम | NIL | NIL | NIL | Blood Oximation Nervous level | शिवराम |
| 25 | मर्या | 54y महिला | श्री शिवानी | NIL | NIL | NIL | Blood Oximation Nervous level | मर्या |

| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कॉमिथम / मरकरी से सम्बन्धित समस्या | अन्य रक्तस्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भन विवरण | मरीज का हस्ताक्षर / अंगूठा |
|-------------|----------------|-----------------|-------------------|------------------------------------|------------------------------|----------------------|--|----------------------------|
| 26 | सीमा | 31yrs महिला | श्री रवि | MIL | MIL | MIL | Good Memory level | सीमा |
| 27 | श्री विनय | पुरुष | श्री अवधेश | MR binding in NOT Tracable | | | | |
| 28 | श्री प्रान्युल | 20yrs. पुरुष | श्री जसवन्त | MIL | MIL | MIL | Blood Grouping & Hemoglobin level | प्रान्युल दास |
| 29 | श्री अरुण | 33yrs. पुरुष | श्री सुरेश | MIL | MIL | MIL | Good Memory level | श्री अरुण |
| 30 | श्री गणेश | 27yrs. पुरुष | श्री रमेश | MIL | MIL | MIL | Good Memory level | श्री गणेश |

| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कोविड/सामाजिक सेवा से सम्बन्धित समस्या | अन्य स्वास्थ्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भन विवरण | मरीज का हस्ताक्षर / अंगूठा |
|-------------|----------------------------|-----------------|----------------------|--|--------------------------------|---------------------------------|--|----------------------------|
| 31 | सुनीता देवी 91702042829 | 45yrs. महिला | श्री संजय | NIL | NIL | NIL | Good Mercury level | सुनीता |
| 32 | श्री सुबाषु 6388531768 | 17yrs. पुरुष | श्री मथुरा प्रसाद | NIL | NIL | NIL | Blood Mercury level | सुधा-शु दान |
| 33 | जर्मला देवी 7267819708 | 50yrs. महिला | श्री सुरेन्द्र पाल | NIL | NIL | NIL | Blood Mercury level | जर्मला |
| 34 | बुधाना 6388531768 | 53yrs. महिला | श्री शिवराज पाल | NIL | Bainin Knee joint | Arthrocentesis with vitD3 | Blood Chromium Mercury level | - |
| 35 | उषा देवी 8953522366 | 50yrs. महिला | श्री रजोपाल | NIL | Hein in Knee joint | Arthrocentesis with vitD3 | Blood Mercury level | - |

| क्रम संख्या | नाम | उम्र / लिंग | पिता / पति का नाम | कॉमिश्न / मरकरी से सम्बन्धित समस्या | अन्य स्वास्थ्य समस्या का विवरण | दिया गया उपचार विवरण | उच्चस्तरीय चिकित्सा हेतु संदर्भन विवरण | मरीज का इलाज / अंगुठा |
|-------------|----------------|-------------|--------------------|-------------------------------------|--------------------------------|----------------------|--|-----------------------|
| 36 | श्री साहित पाल | 38yrs पुरुष | श्री सुरेन्द्र पाल | NIL | NIL | NIL | Blood mens level. | श्री साहित |
| 37 | श्रीता देवी | 38yrs महिला | श्री अजय पाल | NIL | NIL | NIL | Blood mens level | श्रीता देवी |
| 38 | सुलेखा यादव | 40yrs महिला | श्री ब्रजेश यादव | NIL | 1200mg | Metformin 500mg | Blood mens level | श्री सुलेखा |
| 39 | श्री प्रशान्त | 35yrs पुरुष | श्री संतोष | NIL | NIL | NIL | Blood mens level | श्री प्रशान्त |
| 40 | श्री अमित | पुरुष | श्री अशोक | श्रीता का डिपेंडेंस | श्रीता का डिपेंडेंस | श्रीता का डिपेंडेंस | श्रीता का डिपेंडेंस | श्री अमित |

1. Dr. Pradeep Kumar - *Dr. Pradeep Kumar*
 2. Dr. Anjali - *Dr. Anjali*
 3. Dr. Nishant Kumar - *Dr. Nishant Kumar*

S. Sankar's Hospital
 Chandigarh, India
 11th Floor
 Sector 17B

Neelam Sarangi
 Prakash Kumar
 Sankalp Kumar

श्रीता देवी
 श्रीता देवी

Petitioner :- Rukmini Chemicals Pvt.Ltd.

Respondent :- Union Of India And 7 Others

Counsel for Petitioner :- Brij Raj Singh,Prabhav Srivastava,Raj Kumar Dubey

Counsel for Respondent :- A.S.G.I.,C.S.C.,Manu Vardhana,Sandeep Kumar Srivastava

Hon'ble Arun Bhansali,Chief Justice

Hon'ble Vikas Budhwar,J.

1. It is submitted by learned counsel for the petitioner that in identical circumstances, one Waris Chemicals Private Limited has approached Hon'ble Supreme Court by filing Civil Appeal Diary No. 15982 of 2023, wherein after hearing the parties, Hon'ble Supreme Court, on 10.05.2024, has stayed the order passed by the National Green Tribunal ('the Tribunal') to the extent of imposing environmental compensation against the said company.
2. Submissions have been made that as the case of the petitioner is identical to that of Waris Chemicals (supra), it may also be accorded similar indulgence.
3. Learned counsel appearing for Uttar Pradesh Pollution Control Board does not dispute the fact that the issue, as raised in the case of Waris Chemicals (supra), is similar to that in the case of the petitioner.
4. In view of the fact that the issue as raised is under consideration of Hon'ble Supreme Court, wherein notices have been issued in the appeal returnable on 05.08.2024 and an interim order has also been granted, list this case along with connected petitions on 02.09.2024.

2491

5. In the meanwhile and till the next date, direction of the Tribunal, ordering for payment of environmental compensation against the petitioner, shall remain stayed.

Order Date :- 30.5.2024

Mukesh Pal/Rajesh

(Vikas Budhwar, J)

(Arun Bhansali, CJ)

Chief Justice's Court

2492

Case :- WRIT - C No. - 7385 of 2023

Petitioner :- Chandni Chemicals Pvt.Ltd.

Respondent :- Union Of India And 7 Others

Counsel for Petitioner :- Abhinav Gaur,Prabhav Srivastava,Vibhu Rai

Counsel for Respondent :- A.S.G.I.,C.S.C.,Jitendra Prasad Mishra,Manu Vardhana,Pranab Kumar Ganguli

Hon'ble Arun Bhansali,Chief Justice

Hon'ble Vikas Budhwar.J.

1. It is submitted by learned counsel for the petitioner that in identical circumstances, one Waris Chemicals Private Limited has approached Hon'ble Supreme Court by filing Civil Appeal Diary No. 15982 of 2023, wherein after hearing the parties, Hon'ble Supreme Court, on 10.05.2024, has stayed the order passed by the National Green Tribunal ('the Tribunal') to the extent of imposing environmental compensation against the said company.

2. Submissions have been made that as the case of the petitioner is identical to that of Waris Chemicals (supra), it may also be accorded similar indulgence.

3. Learned counsel appearing for Uttar Pradesh Pollution Control Board does not dispute the fact that the issue, as raised in the case of Waris Chemicals (supra), is similar to that in the case of the petitioner.

4. In view of the fact that the issue as raised is under consideration of Hon'ble Supreme Court, wherein notices have been issued in the appeal returnable on 05.08.2024 and an interim order has also been granted, list this case along with connected petitions on 02.09.2024.

744
06/06/24
W. B. N.

mi
05/08/24
06/06/24

2493

5. In the meanwhile and till the next date, direction of the Tribunal, ordering for payment of environmental compensation against the petitioner, shall remain stayed.

Order Date :- 30.5.2024

Mukesh Pal/Rajesh

(Vikas Budhwar, J)

(Arun Bhansali, CJ)

Chief Justice's Court

2494

Case :- WRIT - C No. - 7393 of 2023

Petitioner :- Heilgers Chem Pvt.Ltd.

Respondent :- Union Of India And 7 Others

Counsel for Petitioner :- Abhinav Gaur,Prabhav Srivastava,Vibhu Rai

Counsel for Respondent :- A.S.G.I.,C.S.C.,Manu Vardhana,Sandeep Kumar Srivastava

Hon'ble Arun Bhansali,Chief Justice

Hon'ble Vikas Budhwar,J.

1. It is submitted by learned counsel for the petitioner that in identical circumstances, one Waris Chemicals Private Limited has approached Hon'ble Supreme Court by filing Civil Appeal Diary No. 15982 of 2023, wherein after hearing the parties, Hon'ble Supreme Court, on 10.05.2024, has stayed the order passed by the National Green Tribunal ('the Tribunal') to the extent of imposing environmental compensation against the said company.
2. Submissions have been made that as the case of the petitioner is identical to that of Waris Chemicals (supra), it may also be accorded similar indulgence.
3. Learned counsel appearing for Uttar Pradesh Pollution Control Board does not dispute the fact that the issue, as raised in the case of Waris Chemicals (supra), is similar to that in the case of the petitioner.
4. In view of the fact that the issue as raised is under consideration of Hon'ble Supreme Court, wherein notices have been issued in the appeal returnable on 05.08.2024 and an interim order has also been granted, list this case along with connected petitions on 02.09.2024.

2495
5. In the meanwhile and till the next date, direction of the Tribunal, ordering for payment of environmental compensation against the petitioner, shall remain stayed.

Order Date :- 30.5.2024
Mukesh Pal/Rajesh

(Vikas Budhwar, J) (Arun Bhansali, CJ)

2496

Chief Justice's Court

Case :- WRIT - C No. - 7390 of 2023

Petitioner :- Amelia Textiles And Chemicals Pvt.Ltd.

Respondent :- Union Of India And 7 Others

Counsel for Petitioner :- Abhinav Gaur,Prabhav Srivastava,Vibhu Rai

Counsel for Respondent :- A.S.G.I.,Manu Vardhana,Sandeep Kumar Srivastava

Hon'ble Arun Bhansali,Chief Justice

Hon'ble Vikas Budhwar,J.

1. It is submitted by learned counsel for the petitioner that in identical circumstances, one Waris Chemicals Private Limited has approached Hon'ble Supreme Court by filing Civil Appeal Diary No. 15982 of 2023, wherein after hearing the parties, Hon'ble Supreme Court, on 10.05.2024, has stayed the order passed by the National Green Tribunal ('the Tribunal') to the extent of imposing environmental compensation against the said company.

2. Submissions have been made that as the case of the petitioner is identical to that of Waris Chemicals (supra), it may also be accorded similar indulgence.

3. Learned counsel appearing for Uttar Pradesh Pollution Control Board does not dispute the fact that the issue, as raised in the case of Waris Chemicals (supra), is similar to that in the case of the petitioner.

4. In view of the fact that the issue as raised is under consideration of Hon'ble Supreme Court, wherein notices have been issued in the appeal returnable on 05.08.2024 and an interim order has also been granted, list this case along with connected petitions on 02.09.2024.

R
859
14/06/24

AWB
14/06/24
TEJ
2024/9

2497

5. In the meanwhile and till the next date, direction of the Tribunal, ordering for payment of environmental compensation against the petitioner, shall remain stayed.

Order Date :- 30.5.2024
Mukesh Pal/Rajesh

(Vikas Budhwar, J) (Arun Bhansali, CJ)

*This is to certify that above order has been
down loaded from the site of Hon'ble High
Courts of Allahabad.*

ASHOKA TEXTILE & CHEMICAL PVT. LTD.

Anshuman Singh
DIRECTOR

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCIVIL APPEAL Diary No(s). 15982/2023(Arising out of impugned final judgment and order dated 16-01-2023
in AN No. 18/2020 passed by the National Green Tribunal)

WARTIS CHEMICALS PVT. LTD.

Appellant(s)

VERSUS

UTTAR PRADESH POLLUTION CONTROL BOARD

Respondent(s)

(IA No.104236/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.104235/2024-EXEMPTION FROM FILING O.T. and IA
No.104233/2024-CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS)Date : 10-05-2024 This appeal was called on for hearing today.

CCRAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s)

Mr. Ninad Laud, Adv.
Mr. Ashok Kumar Tripathi, Adv.
Ms. Rashika Narain, Adv.
Mr. Zubin Dash, Adv.
Mr. Gajendra Singh Negi, Adv.
Mr. Pradyumna Tyagi, Adv.
Mr. Umesh Kumar Shukla, Adv.
Mr. Avinash Shukla, Adv.
Mr. Subhro Prokas Mukherjee, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RApplications for exemption from filing a certified
copy of the impugned judgment and exemption from filing
official translation are allowed.

Delay condoned.

Issue notice returnable on 5th August, 2024.

Prima facie, we are of the view that the National Green Tribunal had no jurisdiction to issue a direction to initiate action under the Prevention of Money Laundering Act, 2002 against the appellant. Therefore, we stay the said direction recorded in paragraph 230 of the impugned order. We also stay clause (I) of paragraph 232 of the impugned order.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER

कार्यालय जिलाधिकारी, कानपुर देहात।

सं० 533/सी०आर०ए०-विविध/2024-25

दिनांक 27 जुलाई, 2024

विषय:- अवैध रूप से भण्डारित कोमियम अपशिष्ट की दोषी ईकाई में सेरुलीन केमिकल्स प्रा०लि० खानचन्द्रपुर रनियां, बकाया धनराशि मु० 87,69,99,345.00 रुपये का वसूली प्रमाण-पत्र वापसी विषयक।

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
रनियां, कानपुर देहात।

कृपया आप द्वारा पत्र संख्या 110/सा०/R-130/2023 दिनांक 06.12.2023 को प्राप्त वसूली प्रमाण पत्र में सेरुलीन केमिकल्स प्रा०लि० खानचन्द्रपुर रनियां, प्रो० श्री दिलीप अवस्थी, 16डी-श्यामनगर, कानपुर नगर-208013 एवं श्री रविन्द्र सिंह रैकवार, 6/31-सी, पार्वती बांगला रोड, रानीघाट, कानपुर नगर-208002 वसूलनीय धनराशि मु० 87,69,99,345.00 रुपये का वसूली प्रमाण पत्र प्राप्त हुआ। जिसे नियमानुसार वसूली हेतु तहसील अकबरपुर भेजा गया।

तत्कम में उप जिलाधिकारी अकबरपुर द्वारा पत्र संख्या 738 दिनांक 25.07.2024 को आख्या प्रेषित कर अवगत कराया गया कि वसूली प्रमाण पत्र में तहसीलदार अकबरपुर, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, जिला प्रबन्धक, उद्योग कानपुर देहात एवं उपजिलाधिकारी अकबरपुर द्वारा संयुक्त रूप से की गई जांच आख्यानानुसार ग्राम खानचन्द्रपुर की वर्तमान खतानों में कोई भूमि दर्ज नहीं है। ग्राम खानचन्द्रपुर से सम्बन्धित बैंक शाखाओं में बाकीदार के फर्म के नाम कोई खाता संचालित नहीं है। वर्तमान में उक्त नाम का कोई प्रतिष्ठान/फर्म एवं फर्म के नाम कोई चल-अचल सम्पत्ति तहसील अकबरपुर जनपद कानपुर देहात में न होने के कारण वसूली सम्भव नहीं है। बाकीदार का मूल पता जनपद कानपुर नगर से सम्बन्धित होने के कारण वसूली प्रमाण पत्र वसूली हेतु बाकीदारों के मूल पते कानपुर नगर प्रेषित किये जाने हेतु मूलरूप से संलग्न कर भेजा गया है।

अस्तु उपजिलाधिकारी अकबरपुर द्वारा प्रेषित आख्या के क्रम में वसूली प्रमाण पत्र मूलरूप से संलग्न कर बाकीदारों के मूल पते जनपद कानपुर नगर से वसूली कराये जाने हेतु प्रेषित है।

संलग्नक:- यथोक्त।

(केशव नाथ गुप्ता)
अपर जिलाधिकारी (वि०/रा०),
कानपुर देहात।